NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.10.2017 AT 10.30 AM

CP(IB)/Ind- 3602/9/HDB/2017
Bartronics Global Solutions Ltd
Altura Consulting Ltd
Bartronics Global Solutions Ltd
9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. RAVIDROSOD	Advocata	2391160969 Co. u	D. Manf
OJASWI-M.	Advocate	9030198983	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard, Shri, P.Ravi Prasad and Ms.Ojaswi M, Ld. Counsels for the Petitioner. The Objections have been complied, Memo is also filed to that extent. Allot regular number to C.P. Issue notice to the Respondent and the learned counsel is permitted to take personal notice of the Respondent, post the case on 09-11-2017.

Case is posted to 09-11-2017.

MEMBER (Judl)